## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/28/2017

NAME OF THE PETITIONER(S)

: SAIKIRAN MURALI

NAME OF THE RESPONDENT(S)

: ANURADHA MURALIDHARAN & 1

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. Papmanasition

Course ( for R1

A CO

Priyadar Mini

Keelthi

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and reported ready for making submissions in the main CP. Counsel for petitioner filed written submissions seeking interim relief. Counsel for petitioner is directed to file rejoinder, if any, and furnish copy of the same in advance to the other side. Time extended at request. Put up on 07.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)